

THE OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI

ORDER

Sub: Advisory for isolation / self quarantine:

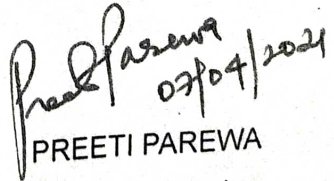
This Office has been informed that Sh. Keshav Nand (Reader) in the court of Sh. Dharmender Rana, Ld ASJ-02, Patiala House Courts, New Delhi has been tested Corona / Covid-19 Positive on 06.04.2021.

The said official is allowed quarantine/Isolation for 14 days w.e.f 06.04.2021 in accordance with the protocol/ guidelines issued by the Government of India / Government of NCT of Delhi and is directed to take all necessary precautions as per the advisory / guidelines of the competent authorities and submit his Corona Test Report immediately after completing the said quarantine period.

Further, It is stated that he came into primary contact with Sh. Dharmender Rana, Ld. ASJ-02, PHC, NDD and the other staff of the court namely Ms. Sarika Pathania (SPA), Sh. Shashi Kant (P.A), Sh. Pankaj Bharti (JJA), Sh. Vibha Sharma (JJA), Sh. Satish Kumar (Orderly), Sh. Bijender Singh (Naib court) and Sh. Randeep Singh (Naib court).

Therefore, Sh. Dharmender Rana, Ld. ASJ-02, PHC, NDD, Ms. Sarika Pathania (P.A), Sh. Shashi Kant (P.A), Sh. Pankaj Bharti (JJA), Sh. Vibha Sharma (JJA) and Sh. Satish Kumar (Orderly) are allowed quarantine/Isolation for 05 days from the date of their last contact with the corona positive person in accordance with the protocol/ guidelines issued by the Government of India/ Government of NCT of Delhi.

This order is being issued on the recommendations of the Corona Virus Crisis Management Committee of PHC, New Delhi and with the approval of the Ld. Principal District & Sessions Judge, PHC, New Delhi.


PREETI PAREWA
Administrative Civil Judge
Patiala House Courts, New Delhi